

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
LOK SABHA
UNSTARRED QUESTION NO. 5567
TO BE ANSWERED ON 26.07.2019

Cleaning up of Meenachil River

5567. SHRI THOMAS CHAZHIKADAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Government has provided any assistance to State Government of Kerala for the cleaning up of the Meenachil River in Kottayam since, 2014;

(b) if so, the details thereof including the total funds allocated and the percentage of utilization of such funds;

(c) whether the Government has taken steps to help in protecting the Meenachil River, since it is an important source of water for Kottayam and a source of rich flora and fauna;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) to (e) This Ministry supplements the efforts of the State Governments by providing financial assistance for taking up works relating to interception & diversion of raw sewage, laying of sewer lines, setting up of sewage treatment plants, low cost sanitation facilities, improved wood crematoria, river front/bathing ghat development, etc. Project proposals are received from the State Governments from time to time for taking up pollution abatement works in towns along various rivers, and are considered for financial assistance under the National River Conservation Plan (NRCP) subject to their conformity with the scheme guidelines, pollution status, prioritization, appraisal by

independent institutions and availability of Plan funds. With regard to river Meenachil, no proposal has so far been received for pollution abatement of the Meenachil River in Kottayam town for financial assistance from Government of Kerala under NRCP.
